

**GOVERNMENT OF INDIA
EXTERNAL AFFAIRS
LOK SABHA**

STARRED QUESTION NO:232
ANSWERED ON:17.12.2003
EXTRADITION TREATIES
PUTTASWAMY GOWDA;RATTAN LAL KATARIA

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

- (a) whether the Government proposes to sign extradition treaties with several countries particularly with Middle East and African countries;
- (b) if so, the names of such countries; and
- (c) the details of the steps initiated by the Government in this direction?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI VINOD KHANNA)

(a) to (c) A Statement is placed on the Table of the House.

Statement referred to in parts (a) to (c) of the reply to Lok Sabha Starred Question No. 232 to be answered on 17.12.2003

a) Yes, Sir

b) Based on initial interaction with various Middle East and African countries, Government proposes to sign extradition treaties with Bahrain, Egypt, Ghana, Iran, Israel, Jordan, Kuwait, Nigeria, Oman, Qatar, Senegal, Seychelles, Sudan, Uganda and Yemen Government's policy is to sign extradition treaties with as many countries as possible.

c) The foreign Governments concerned are approached through diplomatic channels for the negotiation and conclusion of extradition treaties.